File No.: HR-29/67/2021-HR-FSSAI 18न्त भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (मानव संसाधन विभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली

Dated: 28.10.2025

OFFICE ORDER No. 216/2025

In view of the requests received from the QA division, Training division and Recruitment cell, and as mandated u/s 5 of the RTI Act, 2005, the following changes are hereby made in the designation of Central Public Information Officers (CPIO) / First Appellate Authority (FAA):

Sr. No.	Division	Unit under Division	
1	QA Division	 a. Laboratory Inspection and Recognition Unit b. Lab Staff Training Unit c. Surveillance Unit d. Food Laboratory Unit e. Method Sampling and Analysis Unit f. Rapid testing, innovation and outreach Unit 	FAA - Dr Amit Sharma, Director CPIO - Ms. Aiman, Asstt. Director (Technical)
2	Training Division	 a. Regulatory Staff Training Unit b. Food Businesses Training Unit c. Staff Training Unit 	CPIO - Sh. Abhimanyu Kumar, Manager
3	HR & Finance	Recruitment	CPIO - Shri Ashok Kumar, Asstt. Director

This issues with approval of the Competent Authority.

(Ajay Rana) Assistant Director

Copy to:-

i. Concerned Officers

ii. RTI Cell - for necessary action in view of change in designation

IT Division - for uploading on the website under CPIO section and on the e-office dashboard